

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4073
ANSWERED ON:19.12.2011
FUNDS FOR PHYSICALLY AND MENTALLY CHALLENGED PERSONS
Wankhede Shri Subhash Bapurao

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has allocated any separate funds for the physically and mentally challenged persons living in hilly, tribal and remote areas;
- (b) if so, the details of such funds allocated during the last three years and the current year, State-wise;
- (c) the steps taken by the Government to ensure that the benefits of these schemes reach the targeted areas; and
- (d) the progress made as a result thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a): No, Sir.

(b): Does not arise

(c) & (d): Various schemes for the welfare of persons with disabilities including physically and mentally challenged persons, are administered by the Ministry viz. Deendayal Disabled Rehabilitation Scheme (DDRS), Scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances (ADIP), Scheme for Implementation of Persons with Disabilities (Equal Opportunities, Protection of Rights, and Full Participation) Act, 1995 etc. These schemes cover the entire country including hilly, tribal and remote areas.